

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 30<sup>th</sup> January, 2018.

**NO.LJ (B) 4/2018/32** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
	<b>FLYING SQUAD TEAM</b>		
1.	Smti Nazima Lyngdoh, AEE, State Rd. O/o C.E. PWD.	<b>Within East Khasi Hills District, Shillong</b>	<b>Deputy Commissioner, East Khasi Hills District, Shillong</b>
2.	Shri Kyrmen Shylla, Asstt. Architech O/o E.E PWD Building	- do -	- do -
3.	Shri Adelia Laitphlang Asstt. Chief Engineer (Design) O/o C.E PWD (Building)	- do -	- do -
4.	Shri Well john Syiemiong, Under Secretary, Special Work Branch O/o Secretary, PWD.	- do -	- do -
5.	Shri Ekshor Basan Khyriem, A.E (PHE) O/o EE, Electrical Division	- do -	- do -
6.	Shri R.D.Pakyntien, AEE, PWD (B) Building Sub-Division	- do -	- do -
7.	Shri Mui Pyrbot, AEE, PWD Mawmaram.	- do -	- do -
8.	Shri Grish Rangan, EE GSI Engineering Division, Survey of India	- do -	- do -
9.	Erwin S.Lyngdoh, EE. Shillong South Division, PWD.	- do -	- do -
10.	Smti Banridor Sohtun, Dy. Director, Directorate of Census	- do -	- do -
	<b>RESERVE</b>		
11.	A.Marak, Dy. Architech (Design) O/o EE Building PWD	- do -	- do -

12.	Smti B.Mylliem Umlong, Asstt. Director EAO, Shillong	- do -	- do -
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( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

**MEMO.NO. LJ (B4/2018/32-A,**

**Dated Shillong, the 30<sup>th</sup> January, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer/Deputy Commissioner, East Khasi Hills District, Shillong. With a request to circulate to all Officers concerned. This has a reference to No. SHEL. V/32/2017/111, dt 29.01.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By order etc...,**



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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